

Details, such as name of the undertaking, location, item(s) of manufacture and capacity in respect of all Registrations issued are published by the Indian Investment Centre in their 'Monthly Newsletter', copies of this publication are being sent to the Parliament Library regularly.

(c) and (d) Time limits have been specified for clearance of applications for Exempted Industries Registration and De-licensing Registration. All efforts are made to dispose of the applications within the prescribed time limit.

[English]

ITEMS UNDER PUBLIC DISTRIBUTION SYSTEM ALLOTTED TO BIHAR

226. SHRI SYED SHAHABUDDIN :

Will the PRIME MINISTER be pleased to state :

(a) the quantity of major items under the Public Distribution System allotted to Bihar during 1990-91;

(b) the quantity of each actually released during 1990-91;

(c) the quantity actually lifted by the State during 1990-91;

(d) whether the unlifted balances, if any, is available for 1991-92; and

(e) the quantity allotted for 1991-92 for Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) to (c) and (e) A statement showing the allocation and lifting of rice, wheat, levy sugar and kerosene and imported edible oil in 1990-91 and 1991-92 is attached.

(d) PDS allocations which remain unlifted lapse at the end of the month. Re-validation or extension in period of validity of the unlifted quota, however, is given on requests from State Governments/UT Administrations on merits. There is, however, no such provision in the case of kerosene.

STATEMENT

Quantity of Rice, Wheat, Levy Sugar, Edible Oil and Kerosene allotted to Bihar under PDS in 1990-91 and 1991-92

Period	Rice		Wheat		Imp Edible Oil	
	Allotted (In thousand tonnes)	Lifted (In thousand tonnes)	Allotted (In thousand tonnes)	Lifted (In thousand tonnes)	Allotted (In tonnes)	Lifted (In tonnes)
April, 90	10.0	3.2	42.0	34.1	600	500
May, 90	10.0	1.8	42.0	21.3	1000	530
June, 90	10.0	3.6	42.0	26.5	1000	Nil
July, 90	10.0	2.0	42.0	26.4	1000	1734
August, 90	10.0	0.5	42.0	37.0	1500	849
September, 90	10.0	1.4	42.0	22.3	1500	1100
October, 90	9.0	1.0	42.0	32.3	2000	644
November, 90	8.0	1.4	42.0	46.8	1000	1000
December, 90	8.0	1.6	42.0	42.1	Nil	400
January, 91	8.0	2.0	42.0	39.0	Nil	596

Period	Rice		Wheat		Imp Edible Oil	
	Allotted (In thousand tonnes)	Lifted	Allotted (In thousand tonnes)	Lifted	Allotted (In tonnes)	Lifted
February, 91	8 0	2 5	50 0	51 6	1000	Nil
March, 91	8 0	3 1	50 0	47 8	1500	895
April, 91	8 0	3 4	55 0	42 9	Nil	406
May, 91	8 0	3 9	55 0	36 3	Nil	365
June, 91	8 0	N A	42 0	N A	Nil	
July, 91	8 0	N A	42 0	N A		

N A Not available

Kerosene

	Allocation	Lifting
1990-91	469053	468523
April, 91 to July, 91	152328	N A

A monthly quota of 33459 tonnes of levy sugar is allotted to the State of Bihar on the basis of per capita monthly availability of 425 grams for the projected population as on 1 10 1986

PRODUCTION OF BULK DRUGS

227 DR KRUPASINDHU DHOI
Will the PRIME MINISTER be pleased to state

(a) the increase recorded in production of various bulk drugs where price increase has been granted by Government during the last two years,

(b) the increase recorded in production of various bulk drugs/medicines which have been decontrolled during the above period; and

(c) the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND
FERTILIZERS (DR CHINTA MOHAN).

(a) Out of the 49 bulk drugs for which price increase has been granted by Government during the last two years information to the extent monitored by this Department is available for 37 bulk drugs which is given in the attached Statement I,

(b) Of the 26th bulk drugs Decontrolled during the above period information to the extent monitored, is available for 5 bulk drugs which is given in the attached Statement II

(c) The general production trend shows an increase except in the case of a few. The decline in production in these cases could be due to various factors such as market demand, drug obsolescence, corporate plans of the company etc